

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1038
0/2013

ZULFIQAR Petitioner(s)
)

VERSUS

STATE OF U.P Respondent(s)
(with office report)
WITH
Crl.A. No. 161/2014
(With appln.(s) for exemption from filing O.T. and appln.(s) for
permission to file additional documents and Office Report)

Date : 28/10/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

Mr. Amit Singh, Adv.
Mr. Abhishek Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
respondent in SLP(Crl.) No.10380/2013 for filing counter
affidavit.

The learned Advocate, Mr. Amit Singh, appearing on
behalf of Mr. Abhishek Chaudhary, Advocate-on-Record
undertakes to file vakalatnama on behalf of the respondent -
State in Crl.A.No.161/2014.

Original record is awaited.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.10.30

List again on 3.12.2014.

17:45:16 IST
Reason: